

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 213
ANSWERED ON MONDAY, NOVEMBER 29, 2021/
AGRAHAYANA 8, 1943 (SAKA)**

USE OF CSR FUNDS

QUESTION

213. SHRI MANICKAM TAGORE B.:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

(a) whether it is a fact that the Government is considering to link the Corporate Social Responsibility (CSR) expenditure with National priorities and if so, the details thereof;

(b) whether it is also a fact that the activities carried out by firms outside India will also be permitted as a CSR project and if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS
[RAO INDERJIT SINGH]

(a) : The Government provides the broad framework for Corporate Social Responsibility (CSR) through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Schedule VII indicates the activities that can be undertaken by the companies as eligible CSR activities. These activities are broadly aligned with national priorities and related to inclusive and sustainable development such as health, education, poverty eradication, hunger, women empowerment, welfare of armed forces veterans, environment, sports, rural development, slum area development, welfare of weaker sections, disaster management etc. Further, the Ministry vide General Circular no. 14/2021 dated 25.08.2021 at Question No. 3.13, inter alia, clarified that items mentioned in Schedule VII are broad based and must be interpreted liberally to capture the essence of subject enumerated.

(b) & (c) : No, Sir. As per Rule 2(1)(d) of the Companies (CSR Policy) Rules, 2014, any activity undertaken by the company outside India except for training of Indian sports personnel representing any State or Union territory at national level or India at international level is not permitted as an eligible CSR activity.
